

**NOTIFICATION No. 157 / 2015**

**I**

Ms.D.Leelavathi, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned on deputation in the Puducherry Judicial Service as Additional Sub Judge, Pondicherry, now under compulsory wait, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, vide Order No.2922/1/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is posted as Sub Judge, Ponneri, in the existing vacancy.

**II**

Thiru A.Ramesh, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned on deputation in the Puducherry Judicial Service as I Additional District Munsif, Pondicherry, now under compulsory wait, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.2922/2/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is promoted to the cadre of Senior Civil Judge subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court Madras. On promotion as Senior Civil Judge, he is posted as V Judge, Court of Small Causes, Chennai, in the existing vacancy.

Thiru G.Vijayakumar, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned on deputation in the Puducherry Judicial Service as Judicial Magistrate-II, Pondicherry, now under compulsory wait, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.2922/3/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is promoted to the cadre of Senior Civil Judge subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court Madras. On promotion as Senior Civil Judge, he is posted as VII Judge, Court of Small Causes, Chennai, in the existing vacancy.

**DATED : 14.10.2015.**

**REGISTRAR GENERAL**

**R.O.C.No.33/2015-Con.B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer, Promotion and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.157/ 2015, dated :12.10.2015.

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Ms.D.Leelavathi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioned on deputation in the Puducherry Judicial Service as Additional Sub Judge, Pondicherry, now under compulsory wait, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, and posted as Sub Judge, Ponneri in the High Court's Notification cited above, is required to take charge of the post of Sub Judge, Ponneri, immediately, without fail.

Thiru A.Ramesh, Civil Judge of Tamil Nadu State Judicial Service, functioned on deputation in the Puducherry Judicial Service as I Additional District Munsif, Pondicherry, now under compulsory wait, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service and promoted as Senior Civil Judge subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court Madras, and posted as V Judge, Court of Small Causes, Chennai in the High Court's Notification cited above, is required to take charge of the post of V Judge, Court of Small Causes, Chennai, immediately, without fail.

Thiru G.Vijayakumar, Civil Judge of Tamil Nadu State Judicial Service, functioned on deputation in the Puducherry Judicial Service as Judicial Magistrate-II, Pondicherry, now under compulsory wait, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service and promoted as Senior Civil Judge subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court Madras, and posted as VII Judge, Court of Small Causes, Chennai in the High Court's Notification cited above, is required to take charge of the post of VII Judge, Court of Small Causes, Chennai, immediately, without fail.

**HIGH COURT, MADRAS.  
DATED : 14.10.2015.**

**Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL**